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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 690/2023

JASMINE KAUR Plaintiff

Through: Mr. Nipun Arora & Mr. Annanya

Mehan, Advs.

versus

PAWAN CHHABRA & ORS.

..... Defendant

Through: Ms. Noor Shergill, Adv. for D-1 to

D-3.

Ms. Samrat Nigam Adv Mr. Noor

Shergill Adv. & Ms. Kshirja Agarwal Adv for Defendants D-1,

D-2, D-3, (Through VC)

CORAM:

JOINT REGISTRAR (JUDICIAL) MS. TYAGITA SINGH, (DHJS)

ORDER 18.03.2024

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Matter is taken up through physical hearing as well as video conferencing.

Ld. Presiding Officer is on leave. Matter be put up for purpose fixed on 13.05.2024.

READER TO MS. TYAGITA SINGH, (DHJS)
JOINT REGISTRAR (JUDICIAL)

MARCH 18, 2024/da